

O.A. No. 986 of 1990

(7) 5.12.1991

(3)

Hon. Mr. Justice U.C. Srivastava, V.C.
Hon. Mr. A.B. Gorathi, A.M.

None for the applicant. Sri Ashok Mohiley for the respondents. Counter affidavit has been filed on 31 December, 1990, however neither any rejoinder has been filed nor any one has appeared on behalf of the applicant on the last several occasions. Final opportunity is given to the applicant's counsel to file rejoinder, if any, within 2 weeks from today, failing which the case may be heard and disposed of finally even in the absence of the applicant or his counsel. List this case on 10.2.1992 for orders.

A.M.

V.C.

(n.u.)

D.R.

No. R.A has been
filed so far.

Submitted.

6/12/91

10-2-92

Hon. Mr. D.R. Agrawal, J.M.
Hon. Mr. R. Charyya, A.M.

None for the applicant. Shri Ashok Mohiley for opposite parties.

We have looked to the order dated 5-12-91. The claim petition is dismissed for want of prosecution with no order to costs.

(SPT)

R.M.

J.M.